

234  
184

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 1011/30841-30871/Bail Power/Gaz./PDJ West/2023 dated 01.09.2023, taking note of that Sh. Sunil Kumar Sharma, ASJ-09, West District, his first link Ms. Shivali Sharma, ASJ-03 and second link Ms. Neha Paliwal Sharma, ASJ-05 are on Environment Awareness & Wellness Retreat at Varanasi w.e.f. 27.10.2023 to 29.10.2023.

In view of the above Sh. Rakesh Kumar Rampuri, Spl. Judge (NDPS Act), West District shall perform duties in bail matters already assigned to Sh. Sunil Kumar Sharma, ASJ-09, for 27.10.2023, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.

*Vinod Kumar*  
27/10/2023  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

*N*

No. 1235/38993-39023 /Bail Power/Gaz./PDJ West/2023 Dated, Delhi the 27/10/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

*Vinod Kumar*  
27/10/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

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